

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE : 8<sup>th</sup> March, 2016**

**TIME : 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

**NOTE :      **CASES LISTED FOR HEARING ON 08.03.2016, WILL BE TAKEN-UP  
ON 10.03.2016 FOR HEARING****

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR COMPLETION OF PLEADINGS</b>			
1.	Original Application No. 234/2015 (M.A. No. 830/2015)	Veterans Forum for Transparency in Public Life  Vs. Chapra Nagar Parishad, Chapra, Bihar & Ors.	Mr. B. N. Prasad, in Person  Mr. Chandan Kumar, Adv. for R-1 Mr. Rudreshwar Singh, Adv. for R-3 & 4 Mr. Gopal Jha & Mr. Gautam Singh, Adv.
2.	Original Application No. 36/2016 (M.A. No. 54/2016)	Khilar Singh Tanwar  Vs. Union of India & Ors.	Mr. Vardhman Kaushik, Adv. for Applicant  Ms. Bhavna Aggrawal, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 to 4
<b>FOR HEARING</b>			
3.	Original Application No. 58/2013 (M.A. No. 898/2013)	Sonya Ghosh  Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant  Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. For R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. along with Ms. Manisha, Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. Mr. D. Rajeshwar Rao, Adv. for Delhi Police
4.	Original Application No. 318/2015 (M.A. No. 838/2015)	Devender Singh  Vs. The Chief Secretary & Ors.	Mr. M. L. Sharma, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-9 Mr. Ashok Kumar, Adv. for R-11 Mr. Vishwendra Verma & Ms. Shivali, Adv. for R-12
5.	Original Application No. 116/2015 (M.A. No. 327/2015 & M.A. No. 589/2015)	Prof. Imtiaz Ahmed & Ors.  Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant  Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5
6.	Original Application No. 29 (T <sub>HC</sub> )/2014 (CRLMP No. 963/2012)	Om Prakash  Vs. State of Rajasthan & Ors.	Mr. Suresh Kumar, Adv. for Applicant  Mr. Sunil Joshi, Adv. for R - 1 Mr. R.S. Mankad, Adv. for R – 2 & 3

			Mr. Kamal Dave, Adv. for R – 4 to 6 Mr. Shiv Mangal Sharma, AAG with Mr. Ankit, Adv.
7.	Original Application No. 121/2013	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. for Applicant  Dr. Abhishek Atrey & Mr. Sumit Razora, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R -2,3 & 4 Mr. Abhishek Choudhary, Adv. for R- 3 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr.AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for Remote Sensing Application Centre Mr. D. Rajeswar Rao, Adv.
8.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant  Mr. Sanjay Dewan, Adv. for R-1 & 2 Mr. Vishwendra Verma, Adv. for MoEF Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal with Mr. Kush Sharma, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Tavinder Singh, Adv. for DUSIB Mr. Tarunvir Singh Khehar, Adv. Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv.
9.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015 & M.A. No. 87/2016)	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav & Mr. Dalsher Singh, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Sharirq Ahmed, Adv. Mr. Raj Kumar, Adv. for CPCB
10.	Original Application No. 302/2015	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Nagaar, Adv. for Applicant  Ms. P. Batra Singh, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 to 7 Mr. Divij Kumar, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-12 Aly Mirza & Mausii Kukreja, Adv. for R-13 Mr. Balendu Shekhar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Gupta, Adv. for Intervener

Date : 8<sup>th</sup> March, 2016  
Time : After the above Bench

HON'BLE MR. JUSTICE U. D. SALVI  
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

<b>FOR DIRECTION</b>			
1.	Appeal No. 108/2015 (M.A. No. 943/2015)	Rajesh Kumar & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Dinesh K.Sabharwal, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. Raj Panjwani, Sr. Adv. with Mr. Mustafa Alam, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB
2.	M.A. No. 640/2015, M.A. No. 1195/2015, M.A. No. 01/2016 & M.A. No. 02/2016 In Original Application No. 177/2013	Sushil Raghav Vs. State of UP & Ors	Mr. R. Venkatraman, Adv. for Applicant  Mr. Raman Yadav & Mr. Dalshar Singh, Adv. for R-1 to 3 Ms. Savitri Pandey, Adv. Mr. Rajesh Raina, Adv. for R-4 Mr. Ashish S. Kulshrestha, Adv. for UPSIDC Dr. Indra Pratap Singh for R-5 Ms. Reena Singh, AAG for R-6 Ms. Sakshi, Adv. for R-7 & 8 Mr. Ashish S. Kulshrestha, Adv. for UPSIDC Mr. Sudhir Nagar, Adv. for Applicant in M.A. No. 1/2016 & 2/2016
<b>FOR HEARING</b>			
3.	Original Application No. 80/2014 (M.A.No.217/2014)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Adv. for the Applicant  Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. U.K. Uniyal, A.G. and Mr. Rahul Verma, AAG For R-2 to 7 Mr. Rajesh Raina, Adv. for R-5 Mr. Manoj Gorkela & Mr. Vinay Kumar, Adv. for R-8 Mr. M. K. Sharma, Adv.
4.	Original Application No. 233/2015 (PH)	Ratneshwar Prasad Singh Vs. Banka Municipality & Ors.	Mr. Shambhu Nath Singh & Rajesh Ranjan Singh, Adv. for Applicant  Mr. Anup Kumar Sinha, Adv. for R-1 to 3

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